

Family Court, Mumbai.
Dated : 22.09.2020.

Read: Communication from the Hon'ble Registrar, Inspection I, Hon'ble High Court dated 21/09/2020

OFFICE ORDER NO. 221 /2020.

In the light of the directions issued on 21/09/2020 by the Hon'ble High Court of Judicature at Bombay which reads as follows :

“The modification in SOP dated June 3, 2020 vide circular dated September 15, 2020, which was to become operative from September 21, 2020, is kept in abeyance till September 30, 2020. This would mean that the SOP dated June 3, 2020 and subsequent modifications therein except vide circular dated September 15, 2020 will continue till September 30, 2020 or until further order, whichever is earlier”.

The Family Court Mumbai Office Order Nos.211/2020, 212/2020, 213/2020 and 214/2020 are kept in abeyance till 30.09.2020 or until further order, whichever is earlier, and functioning of the Court shall be as per the SOP dated 03.06.2020 and subsequent modification therein, except vide Circular dated 15.09.2020 issued by the Hon'ble Bombay High Court and the consequent orders passed by the Family Court at Bandra, Mumbai in the light of the same.

..2..

All the Courts in Family Court, Mumbai shall function in one shift w.e.f. 23.09.2020 in the timings mentioned below, till further order.

- A) Court working hours : 11.00 a.m. to 2.00 p.m.
B) Office working hours : 10.30 a.m. to 2.30 p.m.



(M. S. Sharma)
Principal Judge,
Family Court, Mumbai.

Dated : 22.09.2020.

Copy forwarded with compliments for information to :-

1. All the Judicial Officers.
2. The Secretary DLSA, Mumbai Suburban.

Copy to :-

1. Marriage Counsellor's Office, Family Court, Mumbai.
2. The Court Manager, Family Court, Mumbai.
3. The President of Bar Association, Family Court, Mumbai.
4. The Registrar, Family Court, Mumbai.
5. The Superintendent/Sheristedar, All Departments/Courts, Family Court, Mumbai.
6. The Clerk, Computer Section, Family Court, Mumbai.